

आयकर अपीलीय अधिकरण 'सी' न्यायपीठ चेन्नई में।
IN THE INCOME TAX APPELLATE TRIBUNAL
'C' BENCH, CHENNAI

माननीय श्री महावीर सिंह, उपाध्यक्ष एवं
माननीय श्री मनोज कुमार अग्रवाल, लेखा सदस्य के समक्ष।
BEFORE HON'BLE SHRI MAHAVIR SINGH, VICE PRESIDENT AND
HON'BLE SHRI MANOJ KUMAR AGGARWAL, AM

आयकर अपील सं./ITA No.398/Chny/2018
(निर्धारण वर्ष / Assessment Year: 2008-09)

M/s. Sri Ganga Steel Enterprises Ltd. B-20E, Sipcot Industrial Estate, Gummudipoondi, Chennai-601 201.	बनाम/ Vs.	ACIT Company Circle-VI(4), Chennai.
स्थायी लेखा सं./जी आइ आर सं./PAN/GIR No. AAECs-3304-G		
(अपीलार्थी/Appellant)	:	(प्रत्यर्थी / Respondent)

अपीलार्थी की ओर से/ Appellant by	:	None
प्रत्यर्थी की ओर से/Respondent by	:	Shri M. Rajan(CIT) – Ld. DR

सुनवाई की तारीख/ Date of Hearing	:	11-04-2022
घोषणा की तारीख / Date of Pronouncement	:	18-04-2022

आदेश / ORDER

Manoj Kumar Aggarwal (Accountant Member):

1. Aforesaid appeal by assessee for Assessment Year (AY) 2008-09 arises out of the order of learned Commissioner of Income Tax (Appeals)-15, Chennai [CIT(A)] dated 03-02-2016 in the matter of assessment framed by the Ld. Assessing Officer [AO] u/s. 143(3) of the Act dated 31-12-2010. In the appeal, the assessee is aggrieved by confirmation of certain additions / disallowances.

2. The Registry has noted inordinate delay of 670 days in filing the appeal, the condonation of which has been sought by the assessee on the strength of condonation petition, which is accompanied by affidavit of the Director of the assessee company. During hearing before us, none has appeared for assessee. The perusal of order sheer entries would show that none is appearing for assessee for past several occasions. Therefore, in the absence of any plausible explanation forthcoming before us for such an inordinate delay, we dismiss the appeal for want of condonation of delay.

3. The appeal stands dismissed.

Order pronounced on 18th April, 2022.

Sd/-
(MAHAVIR SINGH)
उपाध्यक्ष /VICE PRESIDENT

Sd/-
(MANOJ KUMAR AGGARWAL)
लेखासदस्य /ACCOUNTANT MEMBER

चेन्नई/ Chennai; दिनांक/ Dated : 18-04-2022

EDN

आदेशकीप्रतिलिपिअग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी/Appellant 2. प्रत्यर्थी/Respondent 3. आयकरआयुक्त (अपील)/CIT(A)4.
आयकरआयुक्त/CIT 5. विभागीयप्रतिनिधि/DR 6. गार्डफाईल/GF